

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3755
TO BE ANSWERED ON THE 9TH AUGUST, 2016

UTILIZATION OF FUNDS UNDER RASHTRIYA KRISHI VIKAS YOJANA

3755. SHRI ASADUDDIN OWAISI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether some State Governments have kept aside 5 to 10% of the funds allocated under Rashtriya Krishi Vikas Yojana (RKVY) and other Centrally sponsored schemes to meet contingent requirement arising out of drought;
- (b) if so, the details thereof, State/UT-wise; and
- (c) the share of the said funds which has been utilised by these States so far including Uttar Pradesh in order to mitigate the ill effects of drought along with the outcome thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a): Yes, Madam. Some State Governments have kept aside funds up to 10% or more of their allocation under Rashtriya Krishi Vikas Yojana (RKVY) during 2015-16 for drought mitigation.

(b) & (c): The expenditure reported by various States/UTs under RKVY for drought mitigation during 2015-16 is given below. Government of Uttar Pradesh has also set aside Rs.12.21 crore for drought mitigation during 2016-17 of which Rs.4.77 crore has been utilized.

(Rs. in crore)

Name of the State/UT	Funds allocated under RKVY (CentralShare + State Share)	Funds utilized for drought mitigation.
Andhra Pradesh	329.65	8.30
Maharashtra	730.18	127.00
Telangana	237.16	8.60
Uttar Pradesh	596.93	2.16
